NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No.3761/9/HDB/2017
NAME OF THE COMPANY	SEW Infrastructure Limited
NAME OF THE PETITIONER(S)	Electro Optics Private Limited
NAME OF THE RESPONDENT(S)	SEW Infrastructure Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. KRISHMA SHAROA	Adv	9848682339	Kokis

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri B. Krishna Sharma, Learned Counsel for the Petitioner. The Learned Counsel for the Petitioner submits he has already complied with the objections raised by the office and direct the Registry to post the case on 13.11.2017 if it is in order.

Member (T) Bm

Member (J)